

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1900
ANSWERED ON:05.08.2010
FOOD PARKS IN MADHYA PRADESH
Tomar Shri Narendra Singh

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has received any proposals for grant-in-aid for setting up of Food Processing Parks at Bina, Chainpura, Muraina and Gwalior in Madhya Pradesh;
- (b) if so, the details of the action being taken on the proposal;
- (c) the time by which the proposal is likely to be sanctioned; and
- (d) the final decision taken by the Government in this regard?

Answer

THE MINISTER FOR FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) & (b): The scheme of Food Parks was continued by the Government during 8th to 10th Plan periods, under Infrastructure Development Scheme. Under that scheme, Government had approved a total of 56 Food Parks out of which 6 Food Parks were approved in the State of Madhya Pradesh in districts of Mandsaur, Khargone, Hoshangabad, Chhindwara, Bhind & Mandla. No other proposal for setting up Food Processing Parks in Madhya Pradesh is pending for consideration.

(c) & (d): In the 11th Plan the Government has approved a new scheme to establish Mega Food Parks with a view to provide state of the art infrastructure for food processing sector in the country on a pre-identified cluster basis with a strong backward and forward linkage and to provide value addition of agricultural commodities including poultry, meat, dairy, fisheries etc. in a demand driven manner.

Government has approved establishment of 10 Mega Food Parks in the first phase out of 30 Mega Food Parks envisaged for the 11th Five Year Plan. The States approved for the first phase of setting up of Mega Food Parks are Andhra Pradesh, Assam, Jharkhand, Tamil Nadu, Uttarakhand, West Bengal, Karnataka, Maharashtra, Punjab & Uttar Pradesh.